

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

51

C.P No. 1066/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017


NAME OF THE PARTIES:

Lark Chemicals Pvt.Ltd.

V/s.

Goa Antibiotics and Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
51.	Pooja Kane i/b Dhruve Liladhar & Co.	} for Applicant	

ORDER

CP No. 1066/ I&BP/NCLT/MB/MAH/2017

Reserved for Orders.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)